

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL SINGLE BENCH**

**ITEM No. 05**  
**TA (Co. Act)-14(PB)/2024**

**IN THE MATTER OF:**

Ashok Gopichand Karia	...	Petitioner/Applicant
Vs.		
Eagle Soraj Townships Pvt. Ltd.	...	Respondent

**Order Rule 16(d) of the National Company Law Tribunal, 2016.**

**Order delivered on 03.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	Dr. G. V. Rao Sr. Adv., Mr. A. K. Puadhyay, Mr. G. Arudhrarao, Mr. Aditya Madaan, Mr. Rahul Kapoor, Advs.
For the Respondent	:	

**ORDER**

Notice of the Transfer Application be issued to the Respondent(s)/Non-Applicant(s), returnable **on 10.05.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**